

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OAs No.1234/91, 1238/91, 1242/91 & 1244/91

New Delhi, this 27th day of September, 1995.

Hon'ble Shri K. Muthukumar, Member(A)
Hon'ble Shri P. Suryaprakasam, Member(J)

1. Shri Manoj Sikka, s/o Shri H.R. Sikka (OA 1234/91)
10/20, Sushash Nagar, New Delhi-27
2. Shri Herminder Pal Singh, s/o Amrik Singh (OA 1238/91)
WZ/1032, Mohinder Park, Shakur Basti
New Delhi-34
3. Shri Raj Kumar Jain, s/o Shri K.C. Jain (OA 1242/91)
601, Krishna Building
Hamilton Road, Morigate, Delhi-6
4. Ms. Babita Sharma, d/o Shri D.D.Sharma (OA 1244/91)
1-A, Old Gobindpura Extn.
Parwana Road, Delhi-51 .. Applicants

(By Dr. D.C. Vohra, Advocate)

Vs.

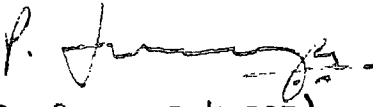
Foreign Secretary
Ministry of External Affairs
South Block, New Delhi-11 .. Respondents
(None present)

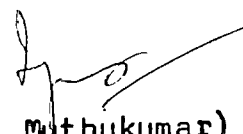
ORDER (oral)

Hon'ble Shri K. Muthukumar

The learned counsel for the applicant says that the applicants in all the above OAs have since left the service and therefore the OAs can be dismissed as withdrawn. In view of this submission, all the above OAs are dismissed with drawn. No costs.

A copy of this order be placed in other OA files.


(P. Suryaprakasam)
Member(J)
27.9.95


(K. Muthukumar)
Member(A)
27.9.95

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